GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5923 ANSWERED ON:29.04.2015 SARVA SHIKSHA ABHIYAAN Choudhary Shri Ram Tahal;Giluwa Shri Laxman

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether cases of the mismanagement and irregularities/corruption taking place regarding the grants given to the NGOs under the Sarva Shiksha Abhiyan have come to the notice of the Government;
- (b) if so, the details thereof during the last three years and the action taken by the Government thereon;
- (c) whether any mechanism to monitor the activities of these NGOs has been put in place;
- (d) if so, the details thereof; and
- (e) if not, the reaction of the Government thereto and the corrective steps taken by the Government in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) & (b): During the last three years complaints against two Non Governmental Oganisations (NGO) namely; M/s Katha, New Delhi in 2012 and M/s Sabrang Trust, Mumbai in 2014 of mis-utilisation of Government funds given under Innovative and Experimental Education (I&E) scheme, were received. A two member Committee had enquired the allegations against M/s Katha, New Delhi and found nothing adverse against the NGO. A three member Inquiry Committee has been constituted on 18.02.2015 to inquire into the allegations made against M/s Sabrang Trust, Mumbai.
- (c) to (e): The scheme provides for funding for only 2 years maximum and after one year for a Joint Evaluation Team (JET) of Ministry of Human Resource Development (MHRD) consisting of a Central Grant-in-Aid member, a representative of State Government concerned and a representative of the Ministry to visit the NGO project and to submit a report on the progress of the project. Apart from this the NGO has to submit audited accounts duly certified by Chartered Accountant annually.